

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 20th August, 2021.*

To Set Up Food and Drug Testing Laboratories

***1115. Shri Varun Chaudhry, M.L.A.:** Will the Food & Drugs Administration Minister be pleased to state the action taken by the Government on setting up Food & Drug Testing Laboratories in the State?

To Start Construction Work of I.T.I.

***1141. Shri Dharam Singh Chhoker, M.L.A.:** Will the Skill Development and Industrial Training Minister be pleased to state the time by which the construction work of proposed I.T.I. in village Chulkana of Samalkha Assembly Constituency is likely to be started ?

Details of Amount Deposited With Eco Green Company

***1132. Smt. Seema Trikha, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) the year wise and ward wise details of amount deposited with the Eco Green Company till to date togetherwith the extent of benefits received by the Government and district Faridabad;
- (b) whether the Eco Green is working as per the contractual terms and conditions of the Government in district Faridabad;
- (c) the number of three wheelers and four wheelers engaged in each ward; and
- (d) whether any receipt in lieu of user fee charged from the public is being issued by the Eco Green Company; if so, a copy thereof?

Details of the Covid Centres

***1156. Shri Jagbir Singh Malik, M.L.A.:** Will the Health Minister be pleased to state—

- (a) the district wise details of the medical colleges, Nagrik Hospitals, CHCs and PHCs declared as Covid-19 centres by the Government during the pandemic in State;
- (b) the centrewise details of the persons died in these covid centres during the pandemic in State;

- (c) the centrewise and districtwise number of doctors, para medical staff and other staff like sweepers, food serving workers deputed in these Covid-19 centres;
- (d) the number of employees out the employees mentioned in at 'c' above died due to Covid; and
- (e) whether it is a fact that double salary has been given to the employees mentioned in at 'c' above for their services at Covid-19 centres; if so, the districtwise and centrewise details thereof?

To Construct Four-Lane Roads

***1159. Shri Sita Ram Yadav, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to four lane the following roads in Ateli Assembly Constituency:—
 - (i) Ateli to Mahendragarh via Dongra Ahir;
 - (ii) Bharaph Bus Stand to Unhani upto Dadri Mor;
 - (iii) Ateli T-Point in Kanina to Kanti-Kheri Rajasthan Border via Bhojawas, Mahasar, Ateli Mandi, Saidpur, Bihali;
 - (iv) Mohanpur Nangal Bus Stand to Jhigawan, Sunderah, Bewal, Dongra Ahir, Atali, Sheema, Khampura, Khaspur, Faizabad Chouunki, Mahendragarh Road;
 - (v) Unhani T-Point to Dhanoda, Kheri, Sehalang, Baghot; and
- (b) if so, the time by which the above said proposal is likely to be materialized?

Details of Data Registered Under PPP Yojna

***1134. Shri Neeraj Sharma, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) the total number of families registered under Parivar Pehchan Patra Scheme in State togetherwith the total number of persons registered under the said scheme in State ;
 - (b) the per capita income and per family income as per the data registered in the portal of abovesaid scheme;
 - (c) the process by which the income data has been verified and updated;
 - (d) the purpose for which the collected data will be used; and
 - (e) the steps being taken by the Government to secure data and to prevent its misuse togetherwith the details thereof?
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Details of FIRs Registered Against Farmers

***1120. Shri Bharat Bhushan Batra, M.L.A. } : Will the Home Minister be pleased to
Shri Jagbir Singh Malik, M.L.A. }** state—

- (a) the district wise details of FIRs registered against the farmers during agitation against Agriculture Bills in State till to date;
- (b) the police station wise number of FIRs registered under section 124A IPC related to sedition against the farmers in State togetherwith the number of farmers against whom these FIRs have been registered; and
- (c) the basis on which the abovesaid FIRs under section 124A related to sedition have been registered in State?

Construction of Memorial and Reception Gate

***1110. Smt. Renu Bala, M.L.A.:** Will the Chief Minister be pleased to state the reasons for which the Memorial and Reception Gate in the memory of Martyr Rocky of Ramgarh has not been constructed by the Government even after the announcement made by the Hon'ble Chief Minister?

To Decrease Taxes on Diesel and Petrol

***1171. Shri Balraj Kundu, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to decrease the tax on diesel/petrol in State; if so, the present status thereof?

Increased Entry Fee for Animal Fairs

***1105. Smt. Kiran Choudhry, M.L.A.:** Will the Animal Husbandry & Dairying Minister be pleased to state—

- (a) whether it is a fact that the entry fee for animal fairs in the State has been increased by the Government from Rs. 10/- to Rs. 1000/- and 4% tax has also been imposed on the sale/purchase of the animals therein; if so, the reasons thereof; and
- (b) whether it is also a fact that private players have been allowed by the Government to organize animal fairs in the State?

Details of Deaths due to Corona

***1172. Shri Aftab Ahmed, M.L.A.:** Will the Health Minister be pleased to state—

- (a) the district wise deaths occurred due to corona pandemic from 24.03.2020 to 31.07.2021 in the State;
- (b) the district wise deaths occurred in State due to lack of oxygen during the abovesaid period;

- (c) the details of financial assistance provided by the Government to the families who lost their family members due to corona pandemic; and
- (d) the extent of financial assistance provided by the Government to the Doctors, Nurses, whole medical staff and other employees who have served during the Covid-19 pandemic togetherwith the details thereof?

Details of Sector-24 Panchkula

***1114. Shri Ram Kumar Gautam, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) the date on which Sector-24, Panchkula was floated by the HSVP (HUDA);
- (b) the planned and saleable area of Sector-24, Panchkula on the date of floating of this sector;
- (c) the details of ratio of saleable area and other areas of this Sector at the time of planning of this sector;
- (d) the details of planned area vis a vis saleable and common area after implementation of instruction No.63 dated 22.08.2019 issued by HSVP;
- (e) whether HSVP has demanded cost of land, enhancement by issuing fresh notice to the plot holders (GHS) and have asked to deposit amount after making fresh demand in PPM accounts of respective GHS in Sector-24 Panchkula; and
- (f) if not, the time by which fresh demands for land cost enhancement in respect of Sector- 24 Panchkula are likely to be issued after rectification of disputed area of this sector?

To Solve the Problem of Water Accumulation

***1162. Shri Amarjeet Dhanda, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that there is a problem of water accumulation in the villages Lajwana Khurd, Sirsha Kheri, Meherara, Lajwana Kalan, Akalgarh, Hathwala and Pauli of Julana Assembly Constituency; and
- (b) if so, whether there is any proposal under consideration of the Government to construct a drain from said villages and to connect it with Pauli Pump House to solve the abovesaid problem?

Phases of Canal Based Drinking Water Project in Jind

***1144. Dr. Krishan Lal Middha, M.L.A.:** Will the Chief Minister be pleased to state the details of the phases of canal based drinking water project which have been completed in Jind City as per the announcement made by the Hon'ble Chief Minister togetherwith the time by which the said project is likely to be completed?

Work of Laying Underground Drinking Water Pipelines

***1117. Shri Aseem Goel, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether the works of laying underground pipelines for drinking water under Amrut Yojana in Ambala City Constituency which was passed/started in the year 2017 have been completed, if not, the reasons thereof ?

To Integrate Dhanies with any Gram Panchayat or Municipality

***1104. Shri Subhash Gangoli, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that many dhanies around the Safidon city are neither associated with any Gram Panchayat nor with Municipality of Safidon city; and
- (b) whether there is any proposal under consideration of the Government to integrate these dhanies with any Gram Panchayat or Municipality of Safidon city; if so, the details thereof?

To Drain Out Storm Water

***1118. Shri Aseem Goel, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state the steps taken by the Government to drain out the storm water in Ambala City Constituency after the year 2017 togetherwith the details thereof?

To Provide Individual Electricity Connection

***1163. Shri Amarjeet Dhanda, M.L.A.:** Will the Power Minister be pleased to state—

- (a) whether it is a fact that normal electricity connection has been provided by the Government in all the following pump houses in Julana Assembly Constituency:—
 - (i) Pauli pump house RD 42000/R B.S.B;
 - (ii) Pauli sub-centre RD-46000/R B.S.B;
 - (iii) Meherara pump house RD-7000/R B.S.B;
 - (iv) Meherara-Avad pump house RD-O/R B.S.B;
 - (v) Gatauli pump house RD-86000/R S.S.B;
 - (vi) Shamlo pump house RD-70000/R;
 - (vii) Karela pump house RD-105000/L S.S.B; and
- (b) if so, whether there is any proposal under consideration of the Government to provide individual electricity connection to the above said pump houses?

To Provide Employment

***1208. Shri Balraj Kundu, M.L.A.:** Will the Deputy Chief Minister be pleased to state---

- (a) whether it is a fact that unemployment is increasing in the State and the Haryana is on first position in the matter of unemployment in the whole country as per the latest data of C.M.I.E; and
- (b) if so, whether there is any proposal under consideration of the Government to meet out the said situation and provide employment to the youth; if so, the present status thereof ?

Details of Ranney Well Scheme

***1133. Smt. Seema Trikha, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) the details of the ranney well scheme of the Government for district Faridabad;
- (b) the constituency wise details of water pipe lines laid down under this scheme togetherwith the present status of the said water pipe lines; and
- (c) whether there is any proposal under consideration of the Government to improve the condition of water boosters of Badkhal constituency ?

Chandigarh:
The 16th August, 2021.

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.